

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.2372  
TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2022**

**FOODGRAINS STORAGE CAPACITY**

**2372. SHRI RAJESHBHAI CHUDASAMA:  
SHRI JASWANT SINGH BHABHOR:  
SHRI MOHANBHAI KALYANJI KUNDARIYA:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of foodgrains procured by the Government from each State and the price paid to the farmers for each item during the last six months especially from Gujarat;**
- (b) whether FCI has sufficient storage capacity to store the foodgrains procured every year;**
- (c) if so, the details thereof, State-wise and if not, the reasons therefor; and**
- (d) the steps being taken to increase the storage capacity in each State particularly Gujarat and other States where there is maximum production of crops?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER  
AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a): State-wise foodgrains procured at Minimum Support Price (MSP) and value of MSP for central pool during last six months including Gujarat are as under:**

- I. Paddy at Annexure-I**
- II. Coarsegrain at Annexure-II**
- III- Pulses at Annexure-III**

**(b) and (c): Food Corporation of India (FCI) has sufficient storage capacity to store the procured foodgrains. The State-wise details of storage capacity (as on 01.02.2022) with FCI is at Annexure-IV.**

**(d): FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired. The requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and PDS operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States including Gujarat based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of NE regions) requirement of National Food Security Act (NFSA) and Other Welfare Scheme (OWS).**

**FCI augments its storage capacity through following schemes:-**

- 1. Private Entrepreneurs Guarantee (PEG) Scheme**
- 2. Central Sector Scheme (CSS)**
- 3. Construction of Silo's under Public Private Partnership (PPP) mode**
- 4. Hiring of godown from Central Warehousing Corporation (CWC)  
/State Warehousing Corporations (SWCs)/State Agencies**
- 5. Hiring of godown through Private Warehousing Scheme (PWS)**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2372 FOR ANSWER ON 16.03.2022 IN THE LOK SABHA.****STATE WISE PADDY PROCUREMENT & VALUE AT MSP**

Procurement Fig. in LMT , MSP in Rs. Crores

STATES	KMS 2021-22*	
	Procurement	MSP (Rs 1960/Qtl)
A.P.	37.27	7304.92
TELANGANA	70.22	13763.12
ASSAM	0.83	162.68
BIHAR	44.90	8800.40
CHANDIGARH	0.27	52.92
CHHATISGARH	92.01	18033.96
GUJARAT	1.22	239.12
HARYANA	55.31	10840.76
H. P.	0.28	54.88
JHARKHAND	4.82	944.72
J&K	0.41	80.36
KARNATAKA	1.69	331.24
KERALA	2.73	535.08
M. P	45.82	8980.72
MAHARASHTRA	13.36	2618.56
ODISHA	55.43	10864.28
PUNJAB	186.86	36624.56
RAJASTHAN	0.07	13.72
NEF (Tripura)	0.31	60.76
TAMIL NADU	23.40	4586.40
UTTAR PRADESH	65.53	12843.88
UTTRAKHAND	11.56	2265.76
WEST BENGAL	16.03	3141.88
<b>TOTAL</b>	<b>730.33</b>	<b>143144.68</b>

\* Data reported upto 10.03.2022

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